

## **BENCH-II**

## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

C.P.No.15/2016 IA-73/2016

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th July, 2017, 10.30 A.M.

Name of the Company		Shankar Sharma & OrsVersus- Astha Nursing Home Pvt.Ltd. & Ors.		
Under Section		241/242		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

17 Ma Reedobroto Milva, ADV 2) Mr Sidhartha Shama, Adv 4) Mr Namrali Basu, Adv

1. PATITA PABAN BISHUM, 8-1641+

1. Mr. Ratnamke Baneyie, Sr. Adve. 2. Mr. Animodelha Roy, Adve. 3. Mr. Dibanath Dey. Adve. Nos. 1 to 15. 4. Mr. J. Patrairk, P.C.S.

<u>24\_07\_2017- C.P.No.15/2016 – IA 73/2016 – Shankar Sharma & Ors. Vs. Astha Nursing Home Pvt. Ltd. & Ors.</u>

## ORDER

Ld. Lawyers on behalf of the petitioners as also respondent(s) 1 to 17 are present.

Both sides prayed for some time for settlement. In view of the order dated 21.06.2017 having this case being odd number, this may be sent to the Bench No.I.

Fixed on 08.08.2017.

MANORAMA KUMARI MEMBER(J)